

area. The quantity and quality of the deposits will be known only when the investigation has been completed.

Arson cases in Tripura

347. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) the number of arson cases in Tripura during the month of January, 1958:

(b) the reasons therefor; and

(c) the steps, if any, taken to prevent their recurrence?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Seven.

(b) and (c). The cases are under investigation and such further preventive measures as may be found necessary will be taken when the result of the investigation is known.

I.A.S. Emergency Recruitment

348. Shri Manabendra Shah: Will the Minister of Defence be pleased to state:

(a) the number of service officers who appeared in the I.A.S. Emergency recruitment held in December, 1956;

(b) the number of service officers who applied for civilian appointments in N.E.F.A. in 1956-57; and

(c) the main reasons given by the service officers in parts (a) and (b) above for preference of civil posts?

The Deputy Minister of Defence (Shri Raghuramalah): (a) 195.

(b) 19 officers of the Navy and 151 officers of the Air Force applied for recruitment to the Indian Frontier Administrative Service in 1956-57. In respect of Army officers, it was decided not to call for any fresh applications from them, but from amongst those who had applied for recruitment to the NEFA Administrative Service in 1953, the names of 546 officers were forwarded for consideration.

(c) These officers were not asked to give reasons for applying either for the IAS Emergency Recruitment or the civilian appointments in NEFA.

Scheduled Tribes in Rajasthan

349. Shri Shobha Ram: Will the Minister of Home Affairs be pleased to state how much of the amount given by the Central Government spent for the welfare of Scheduled Tribes in Rajasthan in 1957-58 so far?

The Deputy Minister of Home Affairs (Shrimati Alva): The information is being collected and will be laid on the Table of the House when received.

Sealing of Ports

350. Sardar Iqbal Singh: Will the Minister of Finance be pleased to state the names of the ports which have been sealed for the purposes of foreign trade recently?

The Deputy Minister of Finance (Shri B. R. Bhagat): The following ports have been sealed since July, 1957 for the purposes of foreign trade:—

Gogha.

Dhollera.

Cambay.

Tankari.

Kavi.

Dahej.

Broach.

Bhagwa.

Surat.

Matwad.

Bulsar.

Umarsadi.

Navsari.

Billimora.

Beyt.

Madhavpur.